GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-516

TO BE ANSWERED ON-13.12.2018

SOURCES OF ENERGY

516. SHRI SHER SINGH GHUBAYA DR. RAVINDRA KUMAR RAY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) the steps taken by the Government to make Solar, wind and biogas as main sources of power and the details thereof;
- (b) whether the International Solar Alliance day was celebrated in Delhi in October, 2018;
- (c) if so, the salient features thereof;
- (d) whether some agreements have been signed in this conference; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

(a) The Government has set a target of 175 GW of renewable energy capacity by 2022. This includes 100 GW of Solar energy, 60 GW of Wind energy, 10 GW of Biomass energy and 5 GW of Small Hydro energy.

To promote the production of renewable energy through various schemes/programmes, the Government has taken various steps which inter alia include: -

- i. Issued guidelines for procurement of solar and wind power through tariff based competitive bidding process;
- ii. Declared Renewable Purchase Obligation (RPO) up to the year 2018-19;
- iii. Declare Renewable Generation Obligation on new coal/lignite based thermal plants;
- iv. Notified National Offshore Wind Energy Policy;
- v. Notified policy for Repowering of Wind Power Projects;
- vi. Notified standards for deployment of solar photovoltaic systems/devices;
- vii. Issued order for waiving the Inter State Transmission System charges and losses for interstate sale of solar and wind power for projects to be commissioned by March 2019.
- (b) to (e) The First Assembly of the International Solar Alliance (ISA) was held on 3 October, 2018 in Greater Noida, Uttar Pradesh. The First Assembly elected India as the first President of ISA and France as the Co-President. Various issues which were deliberated were actions and programmes of ISA, Budget of ISA for the year 2019, structure of ISA committees, Rules of Procedures of ISA, opening up the ISA membership to all countries that are members of United Nations, appointment of Director General of ISA, etc.
